

Narayanasami Padayachi Vs. Govindasami Padayachi

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Court : Chennai

Decided On : Jul-17-1906

Reported in : (1906)16MLJ505

Appellant : Narayanasami Padayachi

Respondent : Govindasami Padayachi

Judgement :

1. We are of opinion that Muthuvaiyan v. Sinna Samavaiyan I.L.R. M. 526 was rightly decided. In the earlier case Naniyana Chettiar v. Ghokkappa Mudaliar I.L.R. M. 655, the attention of the Court was not called to Mussumat Bahuns Kowur v. Lalla Buhooree Lall 14 M.I.A. 496, We think Narayana Chettiar v. Chokkappa Mudaliar I.L.R. 25 M. 655 must be overruled.

2. Our answer to the question referred to us is in the negative.